

Annexure-6 Name of the Corporate Debtor: Muktar Minerals Private Limited; Date of Commencement of Liquidation: 01-02-2023; List of Stakeholders as on: 10-04-2023 List of Operational Creditors (other than Workmen, Employees and Government Dues) (Amount in ₹)														
Sl No	Name of creditor	Details of Claims received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Murali & Co., Advocates	03.03.2023	38,13,812	27,87,061	Unsecured	0	No	0	0.03%	0	0	10,26,751.20	0	
2	Shri Balaji Enterprises	16.08.2021	7,43,747	7,43,747	Unsecured	0	No	0	0.01%	0	0	-	0	CIRP accepted as per Reg 12( c)
3	Ambo Exports Industries Limited	24.02.2023	14,23,29,348	14,18,16,640	Unsecured	0	No	0	1.74%	0	0	5,12,707.68	0	Int calculated till 01-02-2023
4	Aditya Birla Global Trading (Singapore) Pte. Ltd. (Formerly Swiss Singapore Overseas Enterprises Pte Ltd.)	17.02.2023	25,58,19,205	24,44,66,963	Unsecured	0	No	0	3.00%	0	0	1,13,52,242.00	0	No supporting for interest calculation
			40,27,06,112	38,98,14,411					4.78%			1,28,91,700.88		

*Anup Kumar Singh*

ANUP KUMAR SINGH  
LIQUIDATOR  
IP Registration No.- IBBI/IPA-001/IP-P00153/  
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